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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 253/16	TP 104/17	For hearing	433	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs 3Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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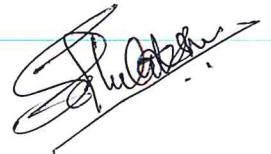
1. APARNA M KULKARNI
For Law Square
Advocates & Solicitors
9742008101

RESPONDENT



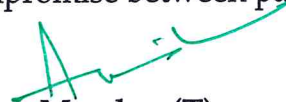
1. SETHULAKSHMI K.K.
For INDIALAW LLP.
9744344173.

PETITIONER



ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. Both the Counsels reported that matter is under active consideration of compromise between parties. List it on 20.02.2018.


Member (T)


Member (J)